

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

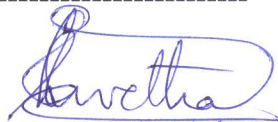
APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
1) For Thirayambak kannan Shwetha Vasudevan	Counsel for R1 and R4 and R2	
2) For Thirayambak kannan Shwetha Vasudevan	undertakes to file vakalat for R3 and R5	
3) B. Sarath babu Advocate For petitioner Rajinderam.	Counsel For petitioner	

REPRESENTATION BY WHOM

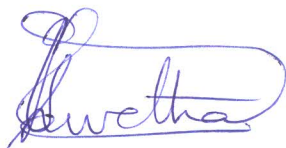
1) For
Thirayambak kannan
Shwetha Vasudevan

Counsel for
R1 and R4 and R2



2) For Thirayambak
kannan
Shwetha Vasudevan

undertakes to
file vakalat
for R3 and R5



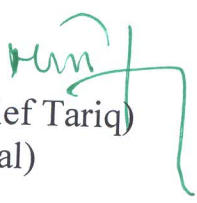
3) B. Sarath babu
Advocate
For petitioner
Rajinderam.

Counsel For
petitioner



ORDER

Counsel for petitioner present. Counsel for R1, R2 & R4 present and stated that they undertake to file vakalat for R3 & R5 and also prayed time for filing counter on their behalf. Time extended at request for filing vakalat and counter. Put up on 20.01.2017 at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)